

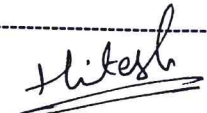

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

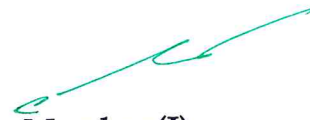
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.117/ BB/2017	-	For filing objections	241/ 242	Smt. Bhargavi Vs Chanson Cozy Cabs Pvt. Ltd. & 7 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	HITESH KUMAR	R4	
2.	B. Ravinder Prasad	Resp no. 1, 3, 5, 6 & 7	

ORDER

Counsel for Petitioner is present. Counsel for other Respondents are also present. Mr. Javed S, Advocate filed Vakalat for R-8. None appeared for R-2. Fresh notice to R-2. Registry to prepare notice. Counsel for Petitioner to collect notice and serve on R-2 and file proof of service. IA 193/17 is taken up today. Counsel for Respondent in the IA requested for time for filing objections. List it on 04.01.2018.


Member (T)


Member (J)